

DIVISION BENCH

ITEM NO.101 to 115 & 125

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 6th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

101- CA NO.120/2019 & IA NO.406/2023 IN CP (IB) No.330/ALD/2018

NAME OF THE COMPANY	ICICI BANK LTD V/S JAIPRAKASH ASSOCIATES LTD
UNDER SECTION	7 IBC

102- CP (IB) No.371/ALD/2019

NAME OF THE COMPANY	RAJ KUMAR SHARMA V/S JAIPRAKASH ASSOCIATES LTD
UNDER SECTION	7 IBC

103- CP (IB) No.372/ALD/2019

NAME OF THE COMPANY	ARUN SHARMA V/S JAIPRAKASH ASSOCIATES LTD
UNDER SECTION	7 IBC

104- CP (IB) No.108/ALD/2022

NAME OF THE COMPANY	STATE BANK OF INDIA V/S JAIPRAKASH ASSOCIATES LTD.
UNDER SECTION	7 IBC

105- CP (IB) No.23/ALD/2019

NAME OF THE COMPANY	JAYCON INFRASTRUCTURE LTD V/S M/S JAIPRAKASH ASSOCIATES LTD
UNDER SECTION	9 IBC

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106- CP (IB) No.216/ALD/2019

NAME OF THE COMPANY	PHOSPHATE INDIA PVT LTD V/S JAIPRAKASH ASSOCIATES LTD
UNDER SECTION	9 IBC

107- CP (IB) No.48/ALD/2021

NAME OF THE COMPANY	KANODIA INFRATECH LTD V/S JAIPRAKASH ASSOCIATES LTD
UNDER SECTION	9 IBC

108- CP (IB) No.62/ALD/2022

NAME OF THE COMPANY	VOLTAS LIMITED V/S JAIPRAKASH ASSOCIATES LIMITED
UNDER SECTION	9 IBC

109- CP (IB) No.95/ALD/2022

NAME OF THE COMPANY	R.K. ROAD LINES V/S JAIPRAKASH ASSOCIATES LIMITED
UNDER SECTION	9 IBC

110- CP (IB) No.96/ALD/2022

NAME OF THE COMPANY	DIAMOND ROAD LINES V/S JAIPRAKASH ASSOCIATES LIMITED
UNDER SECTION	9 IBC

111- CP (IB) No.97/ALD/2022

NAME OF THE COMPANY	ANAND CARRYING CORPORATION V/S JAIPRAKASH ASSOCIATES LIMITED
UNDER SECTION	9 IBC

112- CP (IB) No.98/ALD/2022

NAME OF THE COMPANY	MAHAVIR ROADLINES V/S JAIPRAKASH ASSOCIATES LIMITED
UNDER SECTION	9 IBC

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113- CP (IB) No.99/ALD/2022

NAME OF THE COMPANY	LUCKY FREIGHT CARRIERS V/S JAIPRAKASH ASSOCIATES LIMITED
UNDER SECTION	9 IBC

114- CP (IB) No.23/ALD/2023

NAME OF THE COMPANY	SHYAM COAL COMPOANY V/S JAIPRAKASH ASSOCIATES LTD
UNDER SECTION	9 IBC

115- CP (IB) No.24/ALD/2023

NAME OF THE COMPANY	AWADH ENTERPRISES V/S JAIPRAKASH ASSOCIATES LTD
UNDER SECTION	9 IBC

125- CA NO.213/2018 IN CP (CAA) No.19/ALD/2018, CA (CAA) No.174/ALD/2017 (Second Motion)

NAME OF THE COMPANY	JAIPRAKASH ASSOCIATES LTD WITH JAYPEE INFRASTRUCTURE DEVELOPMENT LTD
UNDER SECTION	230/232 OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Amit Saxena, Sr. Adv. assisted by : *For the Financial Creditor/ ICICI
Sh. Rahul Agarwal, Sh. Madhav Bank Ltd. in item no.101 & Applicant
Kanoria, Ms. Srideepa Bhattacharya, in item no.125
Ms. Aishwarya Gupta, Ms. Dakshita
Chopra & Sh. Abhijeet Kashyap,
Adv.*

Sh. Raj Kumar Sharma : *Financial Creditor present in person
in Item No.102*

Sh. Sandeep Arora, Adv. : *For the SBI/FC in Item no.104*

Sh. Achin Goel, Adv. : *For the Operational Creditor in Item
No.105*

Sh. Ujjawal Satsangi, Adv. : *For the Operational Creditor in Item
nos.107 & 108*

Sh. R.P. Agarwal, Sr. Adv. assisted by : *For the Jaiprakash Associates Ltd. in
Sh. Abhishek Tripathi, Adv. all matters*

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ORDER

Ld. Sr. Counsels with their assisting counsels are present for their respective parties.

1. Ld. Sr. Counsel, Sh. R.P. Agarwal has concluded his arguments on behalf of the Corporate Debtor in the main petition. He however, seeks to address the arguments with respect to the C.A. No.120 of 2019, the same would continue tomorrow. He would also make submissions on the C.P.(CAA) No.19/ALD/2018.
2. Let the arguments to continue tomorrow i.e. on 7th May, 2024, to come up higher on the Board.
3. The photocopy of this order be placed on record in all the connected matters.

-Sd-
(Ashish Verma)
Member (Technical)

6th May, 2024

Avaneesh Kumar Singh
(Stenographer)

-Sd-
(Praveen Gupta)
Member (Judicial)